

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHANTI REFRIGERATION INDUSTRIES PRIVATE LIMITED OPERATING IN
MANUFACTURING OF AIR CONDITIONING AND WATER COOLER PARTS , AT
UTTARAKHAND

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Shanti Refrigeration Industries Private Limited CIN: U74991UR2007PTC032487
2.	Address of the registered office	Plot No. 27 & 28 Sector 7 I.I.D.C , I.I.E, Pantnagar, Uttarakhand, India, 263145
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Uttarakhand
5.	Installed capacity of main products/ services	450 units of Air conditioners per day
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor has booked a revenue of Rs. 1,077,299,472.37 (revenue from operations) as per latest audited financial statements of FY 2019-20 provided by the suspended board of management. However, no updated books of accounts or financial statements are available thereafter.
7.	Number of employees/ workmen	The Resolution Professional has not received any claims from the employees/workmen. Further, as per the information provided by the suspended board of management, there was no employee /workmen as on the CIRP commencement date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at cirp.shantirefrigeration@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and further details can be obtained by sending an Email at cirp.shantirefrigeration@gmail.com
10.	Last date for receipt of expression of interest	08.11.2023
11.	Date of issue of provisional list of prospective resolution applicants	18.11.2023
12.	Last date for submission of objections to provisional list	23.11.2023
13.	Date of issue of final list of prospective resolution applicants	25.11.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.11.2023
15.	Last date for submission of resolution plans	28.12.2023
16.	Process email id to submit Expression of Interest	cirp.shantirefrigeration@gmail.com

Sd/-

Date: 24.10.2023
Place: Delhi

Rajesh Ramnani
Resolution Professional of
Shanti Refrigeration Industries Private Limited (In CIRP)
IBBI Reg No.: IBBI/PA-002/IP-N00993/2020-2021/13187
Email for Correspondence: cirp.shantirefrigeration@gmail.com
Regd. address: D-44, Second Floor, Naraina Vihar,
National Capital Territory of Delhi, 110028
AFA Valid upto: 08-10-2024